

2021  
**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**No. 4356 - A**

**Dated, Calcutta, the 1<sup>st</sup> October, 2021**

**From : Md. Shabbar Rashidi,  
Registrar (Judicial Service),  
High Court, Appellate Side,  
Calcutta.**

**To :**

- 1) The District Judge of all Districts including Andaman & Nicobar Islands,
- 2) The Chief Judge, City Civil Court, Calcutta,
- 3) The Chief Judge, City Sessions Court, Calcutta,
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta,
- 5) The Principal Secretary, Judicial Department, Govt. of West Bengal,
- 6) Director, West Bengal Judicial Academy,
- 7) Member Secretary, State Legal Services Authority,

**Sub : Filling up of 16 (Sixteen) posts of Judicial Member in Railway Claims Tribunal (RCT).**

**Sir,**

With reference to the subject indicated above, I have been directed by this Hon'ble Court to inform you that a Vacancy Circular being F.No. 2021/E(O)-II/1/3 dated 18.09.2021, along with its prescribed proforma (Annexure-I), issued by the office of Under Secretary/SM, Railway Board, Ministry of Railways, Govt. of India, is being uploaded in the official website of the Hon'ble High Court ([www.calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in)) for information of the officers of West Bengal Judicial Service, who are fulfilling the eligibility criteria of Tribunal (Conditions of Service) Rules, 2021 / Tribunals Reforms Act, 2021, as mentioned therein.

In this context, I am to request you to inform the eligible Judicial Officers to visit the said website, if willing, to apply in prescribed format and submit the same before this Hon'ble Court **strictly by 07.10.2021** so as to reach the office of the concerned authority within the stipulated time after completing all necessary formalities from this end.

**Yours faithfully,**

  
**Ld. Registrar (Judicial Services)**

**F. No. 2021/E(O)-II/1/3**  
**GOVERNMENT OF INDIA**  
**MINISTRY OF RAILWAYS**  
**(RAILWAY BOARD)**

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Room No. 211 (A)  
New Delhi-110001  
Dated, 18/09/2021

**Vacancy Circular**

**Subject: - Selection for the post of Judicial Member in Railway Claims Tribunal-reg.**

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1. **Tribunal:** - The Railway Claims Tribunal (RCT) is a Statutory authority established under Railway Claims Tribunal Act, 1987 to hear various cases/appeals under the Railway Claims Tribunal Act, 1987. Headquarter is situated at Delhi and its 23 regional Benches are situated at 20 locations – one each at Chandigarh, Allahabad, Lucknow, Gorakhpur, Kolkata, Bhubaneswar, Patna, Ranchi, Secunderabad, Bhopal, Nagpur, Bangalore, Chennai, Ernakulam, Amravati, Ahmedabad, Jaipur and two each at Delhi, Mumbai and Guwahati. A Judicial Member, upon selection, may be posted at anywhere among these locations.
2. **Vacancy:** - Applications are being invited for the following existing vacancies:

S.No.	Post	Place *	Date of Vacancy
1.	Judicial Member	Delhi	16/06/2020
2.	Judicial Member	Allahabad	24/04/2020
3.	Judicial Member	Lucknow	04/05/2020
4.	Judicial Member	Gorakhpur	01/05/2019
5.	Judicial Member	Kolkata	10/06/2019
6.	Judicial Member	Bhubneswar	27/10/2015
7.	Judicial Member	Guwahati-I	22/04/2020
8.	Judicial Member	Guwahati-II	31/03/2017
9.	Judicial Member	Patna	30/03/2019
10.	Judicial Member	Ranchi	23/01/2018
11.	Judicial Member	Mumbai	23/08/2017
12.	Judicial Member	Bhopal	05/11/2018
13.	Judicial Member	Nagpur	07/04/2015
14.	Judicial Member	Bangalore	01/06/2019
15.	Judicial Member	Chennai	29/08/2018
16.	Judicial Member	Ernakulam	12/07/2018

\* Number of posts and locations are tentative and subject to change as per Administrative requirements.

3. **Qualification:-** The qualifications, eligibility, salary and other terms and conditions of the appointment of a candidate will be governed by the provisions of the Tribunal (Conditions of Service) Rules, 2021/Tribunals Reforms Act, 2021.

4. Procedure for selection: - The Search-Cum-Section Committee constituted under the Tribunal Reforms Act 2021 for recommending names for appointment to the said post shall scrutinize the applications with respect to suitability of application for the post by giving due weightage to qualification and experience of candidates and shortlist candidates for conducting personal interaction. The final selection will be done on the basis of overall evaluation of candidates done by the Committee based on the qualification, experience and personal interaction.
5. Application Procedure:- Applications of eligible and willing officers are requested through proper channel (wherever applicable) and are accompanied with (i) bio-data in the pro-forma at Annexure-I (ii) Certificate to be furnished by the employer/head of office/forwarding authority as in Annexure-II (iii) clear photocopies of the up-to-date CR/APAR dossier of the officer containing CR/APARs of at least last five years duly attested by a Group A officer (iv) cadre clearance (v) integrity certificate/clearance from vigilance and disciplinary angle as in Annexure-III (vi) statement giving details of major or minor penalties, if any, imposed on the officer during the last ten years, to the following address, so as to reach this office latest by **18/11/2021**:-

**Shri S.N. Jha**  
**Under Secretary/Service Matters (SM)**  
**Railway Board,**  
**Room No. 211 (A),**  
**Rail Bhawan, New Delhi-110001**

6. No TA/DA will be admissible to the candidates to be called for interview/interaction. The candidates are required to make own arrangements.
7. Advertisement and Prescribed application form can be downloaded from Ministry's website <https://www.indianrailways.gov.in/railwayboard> /Railway Claims Tribunal's website <http://claims.indianrail.gov.in/rct/index.jsp>.
8. Any application received after due date without necessary Annexure(s) as mentioned above will not be entertained.

**Encl: As above.**

  
**(S.N. Jha)**  
**Under Secretary/SM**  
**Railway Board**  
(e-mail ID- [eo2@rb.railnet.gov.in](mailto:eo2@rb.railnet.gov.in))  
Tele Fax: 011-23387270

**PROFORMA**

Space for  
photograph  
duly signed by  
candidate

1. Name :

2. Date of Birth :

3. Category(SC/ST/OBC/UR) :

4. Designation/Profession :

5. Contact Details :

	Residential		Official
	Present	Permanent	
Address:			
Mobile/Phone No.			
Email:			

6. Cadre/Service [Wherever applicable] :

7. Educational qualification (in reverse chronological order):

Sl. No.	Name of University/ Equivalent Institution	Degree	Year of passing	Division/ % of marks obtained	Academic Distinction	Subject/ Specialization

8. Work Experience:

8A. For the experience as employee, Employment record in chronological order starting with present Employment, list in reverse:

Sl. No.	Name & address of employer (Govt./PSU/Ministry/Department/any other)	Designation, Pay or Scale of pay (Pay in Pay Matrix)*	Period of Service		Nature of work/experience
			From	To	

\*Also indicate SI No. in above, which is equivalent to Additional Secretary/District Judge/Additional District Judge/Major General (as applicable under the qualification) or above

8B. For the experience as Professional record in chronological order starting with present Engagement, list in reverse:

Sl. No.	Details of Profession	Period of Service		Nature of work done*
		From	To	

\*Such as Administration /Service matters /Judicial or Quasi-Judicial /Criminal/Civil/Taxation /Company Affairs  
/Environmental matters /Finance /Accountancy /Economics /Business /Commerce /Management /Public Affairs or any other as may be applicable. Engagement with Government, if any, may be indicated.

9. Date from which drawing the pay scale in the grade of Additional Secretary/ District Judge/Additional District Judge/ Major General to the Government of India or any equivalent rank (wherever applicable).

10. Write up on adjudicating experience of the applicant (200 words) [Wherever applicable]

11. Experience alongwith brief write up in handling : Details of Such cases  
Cases before relevant Courts/Tribunals/ (Reported  
Cases/UnreportedCases)  
[if applicable]

12. Proof of Experience, including Enrolment/Registration No. As an Advocate/CA etc. [For

candidates other than  
Govt. or Judicial  
officers]

13. Annual Income  
along with copy  
of latest ITR  
[For Candidates  
other than  
Govt. or Judicial Officers]

14. Write up on 05,  
major  
achievement  
(200 words each)

15. Awards/honours/Publications, if any

16. Affiliation with the  
professional bodies/  
Institutions/societies/or  
any other body  
Including political party.

17. Additional information, if any, which

You  
would  
like to  
mention  
in  
support  
of the  
applicati  
on for  
the post.

#### **DECLARATION**

1. I certify that the foregoing information is correct and complete to the best of knowledge and belief and nothing has been concealed/distorted. If at any time I found to have concealed/distorted any material information; my appointment shall be liable to summary termination without notice.
2. I shall not withdraw my candidature after the meeting of the Selection Committee.
3. I shall not decline the appointment, if selected for appointment by the ACC.
4. I shall join within 30 days from the date of issue of order of appointment.
5. I am aware that in case I violate any of the conditions mentioned at SI.No.2 to 4, the Government of India is likely to debar me for a period of three years for consideration for appointment outside the cadre and in any Autonomous Body/Statutory Body/Regulatory Body.

Place : Date:

Signature of the candidate